

File No. REG-17/Foritfication-stickers/FSSAI-2017
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulations Division)
FDA Bhawan, Kotla Road, New Delhi-110 002.

The 19th January, 2018

Subject: Direction under Section 16 (5) of Food Safety and Standards Act, 2006 regarding permission for use of stickers/stamping of fortification logo on the labels –reg.

Reference is drawn to the direction issued vide Order No. F.No. GRP/EOF/Fortification/01/FSSAI-2016 dated 14.11.2017 regarding scaling up edible oil fortification.

2. Representations have been received for permitting use of fortification logo with stickers/stamping on the existing labels. After considering the same, it has been decided to permit the use of fortification logo with stickers/stamping on the existing labels for edible vegetable oil fortified with vitamin A or vitamin D, till 30.06.2018, subject to the fulfillment of all other provision of the Food Safety and Standards (Fortification of Foods) Regulations, 2017.

3. This issues with the approval of the Competent Authority in exercise of the power vested under section 16(5) of the Food Safety and Standards Act, 2006.



(Sunil Bakshi)

Advisor (Regulations/Codex)

To

1. All Food Safety Commissioner.
2. All Authorized Officer, FSSAI.
3. All Central Designated Offices of FSSAI.

Copy for information to:

1. PPS to Chairperson, FSSAI, 2. PS to CEO, FSSAI, 3. All Directors, FSSAI